

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/657/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	ROHAN RAJASEKARAN	Counsel for Petitioner	[Signature]
2.	B. Manimaran. Devaraj Mahesh G. Mungam.	Counsel for Respondent	[Signature]

ORDER

Counsel representing both the parties are present. Counsel for the Respondent filed vakalat. He submitted that there is a chance of settling the matter between the parties and prayed time to make submission in relation to outcome of the talks. At request, time is enlarged for filing counter and hearing submissions. Put up on 11.01.2018 at 10.30 A.M.

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk